

AND COMPANY AFFAIRS be pleased to state :

(a) whether there is a proposal for entering into a collaboration for the production of soft drinks between an Indian Company and foreign multinational Pepsi Cola;

(b) if so, the details of the proposed collaboration and Government's reaction thereto ;

(c) the extent of investment by the Pepsi Cola in bottling plants agro-based processing units ; and

(d) the terms and conditions for repatriation of the profits by this foreign company and whether it has agreed to reveal its drinks formulas, as per Government requirement ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) : Government have no information.

(b) to (d) : Do not arise.

Proposal to Increase the Capacity of Oil Refinery at Haldia

552. SHRI CHITTA MAHATA : Will the Minister of PETROLEUM be pleased to state :

(a) whether there is a proposal to enhance the capacity of Indian Oil Refinery at Haldia ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) and (b) : Various proposals to enhance the capacity of refineries are under consideration and Haldia Refinery under Indian Oil Corporation Ltd. is one among them. Proposal is for expanding the existing refinery at Haldia from its present capacity of 2.5

million tonnes per annum to 5.5 million tonnes per annum with secondary processing facilities. Inter-se priorities of the various projects are being reviewed in the light of demand projections and the financial resources.

Finalisation of Electoral Rolls in Assam

553. SHRI CHITTA MAHATA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government have finalised the electoral rolls in Assam State ;

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) to (c) : Under the Constitution, the responsibility to Prepare electoral rolls vests in the Election Commissions. Kind attention is invited to the reply given to Unstarred Question No. 129 dated the 22nd January, 1985. The Election Commission has informed that the Preparation of draft electoral rolls on the basis of the entries made in the enumeration books is still in progress.

Telephones on Demand

554. SHRIMATI KISHORI SINHA: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have any plans to achieve the goal "telephone on demand by a particular date ;

(b) if so, the number of additional telephone lines which would have to be provided before that date for the purpose ; and

(c) the steps proposed for achieving that objective ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Original 6th and 7th

plan proposals had laid down an objective of providing telephone practically on demand by 1990.

(b) Meeting of the above goal would require provisioning of at least 40 lakh additional direct exchange lines during the 7th plan.

(c) Plan proposals are still under discussions with the Planning Commission. However, it appears that this goal may not be feasible due to paucity of resources and other infrastructural constraints.

Funds for Haldia Petro Chemical Project in Seventh Five Year Plan

**555. SHRI ANANDA PATHAK :
SHRI SATYA GOPAL
MISRA :**

Will the Minister of PETROLEUM be pleased to state :

(a) whether Government of West Bengal have now suggested that the Union Government should provide funds for the important Haldia Petro-Chemical Project in the Seventh Five Year Plan ; and

(b) if so, Union Government's reaction thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) and (b) : Government of West Bengal had suggested Participation of the Union Government in the Haldia Petrochemicals complex. The State Government have already been advised of the inability of the Central Government to Participate in the Project in the near future.

Contracting out Manufacturing of Essential Drugs to Private Companies by IDPL

556. SHRI Y. S MAHAJAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether IDPL has been contracting out production anti T B drugs and other essential drugs to private companies ;

(b) if so, the reasons thereof ;

(c) whether it is permissible for the IDPL to follow such a course ; and

(d) the steps Government have taken or propose to check this unhealthy practice ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b) : IDPL produced some formulations including anti-TB formulations and kits on loan licensing basis due to the following reasons :

(i) Capacity constraints and the tight schedule for supply ;

(ii) Most of the items in the product range of IDPL.

(c) Yes, Sir.

(d) Does not arise.

Telecommunication Net Works in Orissa

557. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether his Ministry has taken up the Tele-communication expansion works in Orissa in response to the request made by the State Government ;

(b) if so, the various Tele-communication net works proposed to be implemented in Orissa in the beginning of the Seventh Plan Period ;

(c) the progress made in implementing those Tele-communication net works in Orissa ; and

(d) the details thereof ?